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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 21/NCLT/AHM/2017
With Gujarat High Court CA no. 531 of 2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**


Name of the Company: MSK Projects (India) (JV) Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NAVIN K PAHLIA	ADVOCATE	APPLICANT	
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2.				
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FOR,
NAVIN K PAHLIA

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioners.

Heard learned Counsel for Petitioner.


IA 154/2017 is allowed.

Petitioner to comply with direction no. 2 in the order dated 12.04.2017 and file proof of publication.

Common Representation of Regional director received.

No representation received from other Statutory Authorities.

List the matter on 01.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 6th day of July, 2017.